

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205

IB-64/ND/2020

IN THE MATTER OF:

M/s TSG Impex Pvt Ltd

Vs

NS Concretes Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 22.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Abhinav Beri

For the Respondent :

ORDER

Ld. Counsel appeared on behalf of the petitioner submitted that affidavit of service has been filed. The same is on record. One last opportunity is given to Corporate Debtor/Respondent to appeared and file the reply. List the case on 07.02.2020. Dasti

sd/-

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)